

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

EIGHTH LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eighth Lok Sabha)

FIFTH REPORT

(Presented on 22-8-1985)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fifth Report.

2. The Committee met on 19 August, 1985 for classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to nine Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that (i) the Constitution (Amendment) Bill, 1985 (*Insertion of new Part XA*) by Shri Ananda Pathak and (ii) the Payment of Unemployment Allowance Bill, 1985 by Prof. P. J. Kurien, be placed in category 'A' and all the remaining seven Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;
19 August, 1985
28 Sravana, 1907 (Saka)

M. THAMBI DURAI,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 1985 (Amendment of articles 94 and 179) by Prof. N. Mani Chand Parsuram.	34 of 1985	B	2 hours
2.	The Constitution (Amendment) Bill, 1985 (Insertion of new article 48B, etc.) by Shri K. Ramamurthy.	64 of 1985	B	2 hours
3.	The Constitution (Amendment) Bill, 1985 (Amendment of article 324, etc.) by Shri K. Ramamurthy.	78 of 1985	B]	2 hours
4.	The Farmers and Agricultural Workers Benefit Fund Bill, 1985 by Shri K. Ramamurthy.	96 of 1985	B	2 hours
5.	The Public Offices (Fixation of Public Holidays and Working Hours) Bill, 1985 by Shri K. Ramamurthy.	109 of 1985	B	2 hours
6.	The Constitution (Amendment) Bill, 1985 (Insertion of new Part XA) by Shri Ananda Pathak.	122 of 1985	A	2 hours
7.	The Financing of Elections by the State Bill, 1985 by Prof. P.J. Kurien.	131 of 1985	B	2 hours
8.	The Payment of Unemployment Allowance Bill, 1985 by Prof. P.J. Kurien.	130 of 1985	A	2 hours
9.	The Transport Parcel Service Workers Welfare Bill, 1985 by Shri Ajay Biswas.	119 of 1985	B	2 hours